

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 531/252/ND/2018**

**In the matter of:**

Guru Nanak Fabrics Pvt. Ltd.  
Vs.  
ROC & Another.

....Appellant

....Respondent

**Under Section: 252**

**Order delivered on 31.07.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant  
For the Respondent  
For the IT

:  
:  
: Mr. Raghvendra Singh, Advocate with  
Mr. Balkishan Ladhanian, Advocate

**ORDER**

None appears for the appellant. Income tax department and ROC have filed reply. It is seen from the order dated 04.07.2018 the learned Company Secretary was to file additional documents which are not filed. For the compliance of the order adjourned to **05.09.2018.**

Mukesh

— S/D —  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**